

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 235 OF 2016

Dated: 3rd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GAIL India Ltd.Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory BoardRespondent(s)**

Counsel for the Appellant(s) : Mr. Ajit Pudussery
Ms. Shruti Sarma Hazarika

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore

ORDER

As agreed by learned counsel for the parties, list the matter on **28.04.2017**. In the meantime, pleadings be completed.

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**